

Form – 1

List of cases e-filed during the month of May – 2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Ahmedabad (Rural)								
2	Amreli								
3	Anand								
4	Aravalli @ Modasa								
5	B.K. @ Palanpur								
6	Bharuch								
7	Bhavnagar								
8	Botad								
9	Chhotaudepur								
10	Dahod								
11	Dev Bhoomi Dwarka @ Khambhaliya								
12	Gandhinagar								
13	Gir Somnath @ Veraval								
14	Jamnagar								
15	Junagadh								
16	Kachchh @ Bhuj								
17	Kheda @ Nadiad								
18	Mahesana								
19	Mahisagar At Lunawada								
20	Morbi								
21	Narmada @ Rajpipla								
22	Navsari								
23	Panchmahals @ Godhra								
24	Patan								
25	Porbandar								
26	Rajkot								
27	S.K. @ Himmatnagar								
28	Surat								
29	Surendranagar								
30	Tapi @ Vyara								
31	Vadodara								
32	Valsad								
33	City Civil Court, Ahmedabad								

--NIL--

**E-FILING IS IN THE PROCESS OF IMPLEMENTATION IN THE DISTRICT JUDICIARY OF THE STATE OF GUJARAT.
(HOWEVER, E-FILING IS IMPLEMENTED ONLY FOR THE COMMERCIAL CASES OF AHMEDABAD, GANDHINAGAR, RAJKOT, SURAT AND VADODARA)**

Form – 2

List of cases in which e-Payment of Court fees was made during the month of May 2026 as per CIS

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	4th ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/144/2026	BANK OF BARODA THALTEJ BRANCH THROUGH ITS MANAGER MRS. HEMLATA PATIL VS. DARSHIT JAGDISHBHAI SONI	46240-M M GOHEL	07-05-2026	03-05-2026
2	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AHMEDABAD	COMM CS/145/2026	BANK OF BARODA THALTEJ BRANCH THROUGH ITS MANAGER MRS. HEMLATA PATIL VS. MITUL MUKUNDBHAI GANDHI	46240-M M GOHEL	07-05-2026	07-05-2026
3	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/146/2026	BANK OF BARODA THALTEJ BRANCH THROUGH ITS MANAGER MRS. HEMLATA PATIL VS. HETAL JAGDISHBHAI SONI	46240-M M GOHEL	07-05-2026	03-05-2026
4	4th ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/147/2026	BANK OF BARODA THALTEJ BRANCH THROUGH ITS MANAGER MRS. HEMLATA PATIL VS. BINDRA MALLIK SHAH	46240-M M GOHEL	07-05-2026	03-05-2026
5	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/149/2026	BANK OF BARODA THROUGH ITS MANAGER MR, AYAZ KHAN MANSURI JUHAPURA BRANCH VS. M/S. A.B. APPAREL PROPRIETOR AVIKUMAR BHAVNESHBHAI MENDPARA	46240-M M GOHEL	08-05-2026	05-05-2026
6	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AHMEDABAD	COMM CS/151/2026	BANK OF BARODA THROUGH ITS MANAGER MR, AYAZ KHAN MANSURI JUHAPURA BRANCH VS. M/S. RUDRA ENTERPRISE PROPRIETOR SATISHKUMAR NAGJIBHAI DOBARIYA	46240-M M GOHEL	08-05-2026	05-05-2026
7	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/152/2026	BANK OF BARODA THROUGH ITS MANAGER MR, AYAZ KHAN MANSURI JUHAPURA BRANCH VS. TUSHAR ARJUNBHAI SINGLA	46240-M M GOHEL	08-05-2026	03-05-2026
8	4th ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/153/2026	BANK OF BARODA THROUGH ITS MANAGER MR, AYAZ KHAN MANSURI JUHAPURA BRANCH VS. ARJANBHAI VAGJIBHAI SINGLA	46240-M M GOHEL	08-05-2026	05-05-2026
9	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AHMEDABAD	COMM CS/154/2026	BANK OF BARODA THROUGH ITS MANAGER MR, AYAZ KHAN MANSURI JUHAPURA BRANCH VS. KISHAN DATTARAM BANDRE	46240-M M GOHEL	08-05-2026	05-05-2026
10	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/155/2026	BANK OF BARODA THROUGH ITS MANAGER MR, AYAZ KHAN MANSURI JUHAPURA BRANCH VS. KAVITA HIRENKUMAR VYAS	46240-M M GOHEL	08-05-2026	07-05-2026
11	4th ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/156/2026	BANK OF BARODA THROUGH ITS MANAGER MR, AYAZ KHAN MANSURI JUHAPURA BRANCH VS. KUNAL JAYESHBHAI DESAI	46240-M M GOHEL	08-05-2026	07-05-2026
12	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AMRELI	COMM CS/3/2026	STATE BANK OF INDIA VS. BAVKUBHAI GABHARUBHAI VALA	21970-V G AJMERA	01-05-2026	01-05-2026
13	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AMRELI	COMM CS/4/2026	STATE BANK OF INDIA VS. SUKHABHAI KALUBHAI VALA	21970-V G AJMERA	01-05-2026	01-05-2026
14	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/24/2026	BRIJESH PRAJAPATI MANAGER OF BANK OF BARODA VS. MAGANLAL KHOBADI MARVADI PRO PA SHRI BRAHMANI TRADERS	61656-R L SAIYAD	01-05-2026	01-05-2026
15	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/25/2026	BRIJESH PRAJAPATI MANAGER OF BANK OF BARODA VS. PARULBEN ATULBHAI PATEL	61656-R L SAIYAD	01-05-2026	01-05-2026
16	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/26/2026	BRIJESH PRAJAPATI MANAGER OF BANK OF BARODA VS. SHAH AARATIBEN JAGDISHBHAI	61656-R L SAIYAD	01-05-2026	01-05-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
17	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/28/2026	BRIJESH PRAJAPATI MANAGER OF BANK OF BARODA VS. NEESHA SUBHASHBHAI GUPTA	61656-R L SAIYAD	04-05-2026	02-05-2026
18	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/29/2026	BRIJESH PRAJAPATI MANAGER OF BANK OF BARODA VS. KANGASIYA REKHABEN MAVJIBHAI	61656-R L SAIYAD	05-05-2026	04-05-2026
19	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/30/2026	BRIJESH PRAJAPATI MANAGER OF BANK OF BARODA VS. MAHESHBHAI KANUBHAI PARMAR	61656-R L SAIYAD	05-05-2026	04-05-2026
20	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/32/2026	OM PRAKASH SAINI BRANCH MANAGER OF UCO BANK VS. SHREE SAI TAILORS	29494-S G JOSHI	08-05-2026	08-05-2026
21	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/33/2026	RAVIKANT ANAND BRANCH MANAGER OF INADIAN BANK VS. SURANI TIMBER	29494-S G JOSHI	08-05-2026	08-05-2026
22	PRINCIPAL SENIOR CIVIL JUDGE	BHAVNAGAR	COMM CS/5/2026	KAUSHAL BHARATBHAI TRIVEDI VS. JATINRAY MARKADRAY BHATT	29188-C B ASTIK	08-05-2026	08-05-2026
23	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/27/2026	CHINTANBHAI VEGADA MANAGAR BANK OF BARODA VS. MAHENDRASINH PRATAPSINH JADEJA	44468-J H ANADKAT	06-05-2026	01-05-2026
24	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/31/2026	State Bank of India VS. DAYARAM KESHUMAL KOTHARI	20905-K L CHANDRANI	06-05-2026	05-05-2026
25	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/32/2026	State Bank of India VS. CHANDRESHBHAI DAYARAM KOTHARI	20905-K L CHANDRANI	06-05-2026	05-05-2026
26	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/33/2026	State Bank of India VS. VIRAMBHAI LAKHMANBHAI VALA	20905-K L CHANDRANI	06-05-2026	05-05-2026
27	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/34/2026	State Bank of India VS. VARSHABEN SUNILBHAI MAKDIYA OWNER OF PITHAD KRUPA PRODUCTION	20905-K L CHANDRANI	07-05-2026	06-05-2026
28	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/35/2026	State Bank of India VS. GUNJANBHAI KARSHANBHAI MORI	20905-K L CHANDRANI	07-05-2026	06-05-2026
29	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/36/2026	State Bank of India VS. BHIMSIBHAI BHANABHAI SOLANKI	90984-M H VALA	07-05-2026	07-05-2026
30	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/37/2026	State Bank of India VS. HEIRS OF LT. BHAGABHAI URFE BHAGVANBHAI ARJANBHAI JAKHOTRA	90984-M H VALA	07-05-2026	07-05-2026
31	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/69/2026	BANK OF BARODA MOTI KHAVDI BRANCH THROUGH MANAGER AAKASH PRMODBHAI VANIYA VS. SATIBEN BHIKHABHAI AAMBALIYA	44468-J H ANADKAT	05-05-2026	01-05-2026
32	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/70/2026	BANK OF BARODA THROUGH UDITKUMAR VS. HITENDRASINH UMESANG DALJADEJA	44468-J H ANADKAT	05-05-2026	04-05-2026
33	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/71/2026	BANK OF BARODA THROUGH AKASH PRAMODBHAI VANIYA VS. RANJITSINH RAVUBHA JADEJA	44468-J H ANADKAT	05-05-2026	01-05-2026
34	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/71/2026	BANK OF BARODA THROUGH AKASH PRAMODBHAI VANIYA VS. RANJITSINH RAVUBHA JADEJA	44468-J H ANADKAT	05-05-2026	05-05-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
35	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/72/2026	BANK OF BARODA THROUGH MOHAMMAD ASIF IQBAL VS. DECEASED VAGHONA MAHESHBHAI KANJIBHAI LEGAL HEIRS VAGHONA POONAMBEN MAHESHBHAI	44468-J H ANADKAT	05-05-2026	01-05-2026
36	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/73/2026	BANK OF BARODA THROUGH RAM DAYAL CHAUDHRY VS. DHIRAJBHAI DEVJIBHAI VAGHELA	44468-J H ANADKAT	05-05-2026	02-05-2026
37	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/74/2026	BANK OF BARODA THROUGH MANISHKUMAR VS. JAYENDRASINH SHIVUBHA JADEJA	44468-J H ANADKAT	06-05-2026	05-05-2026
38	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/75/2026	BANK OF BARODA THROUGH AKASH PRAMODBHAI VANIYA VS. HEMANT BHAVANBHAI JADEJA	44468-J H ANADKAT	06-05-2026	05-05-2026
39	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/76/2026	BANK OF BARODA HAWAI CHOWK BRANCH THROUGH MANAGER MANISH KUMAR VS. MS INDIAN BEVRAGES THROUGH PROPRIETOR VASIM ANVARBHAI DODAI	44468-J H ANADKAT	06-05-2026	05-05-2026
40	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/77/2026	BANK OF BARODA THROUGH MANISHKUMAR VS. NAUSADALI MOHAMMADRAFIQ MIYAVA	44468-J H ANADKAT	06-05-2026	05-05-2026
41	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/78/2026	BANK OF BARODA HAWAI CHOWK BRANCH THROUGH MANAGER MANISH KUMAR VS. MAHESHWAR VASANTBHAI RATHOD	44468-J H ANADKAT	06-05-2026	05-05-2026
42	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/79/2026	BANK OF BARODA HAWAI CHOWK BRANCH THROUGH MANAGER MANISH KUMAR VS. JOKHIYA AASHIF KASAMBHAI	44468-J H ANADKAT	06-05-2026	05-05-2026
43	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/80/2026	BANK OF BARODA HAWAI CHOWK BRANCH THROUGH MANAGER MANISH KUMAR VS. KHUSHALI TAILORS AND DRESSES PROPRIETOR RATHOD KAJAL MAHESHWAR	44468-J H ANADKAT	06-05-2026	05-05-2026
44	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/81/2026	BANK OF BARODA THROUGH AKASH PRAMODBHAI VANIYA VS. LAKHMAN KARSHAN ODEDRA (MER)	44468-J H ANADKAT	07-05-2026	06-05-2026
45	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/83/2026	BANK OF BARODA MOTI KHAVDI BRANCH THROUGH MANAGER AAKASH PRMODBHAI VANIYA VS. LATE DHIRUBHA DEVUBHA JADEJA HEIRS VASANTBA DHIRUBHA JADEJA	44468-J H ANADKAT	07-05-2026	06-05-2026
46	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/82/2026	BANK OF BARODA THROUGH AKASH PRAMODBHAI VANIYA VS. ARSHIBHAI KARNABHAI KARMUR	44468-J H ANADKAT	07-05-2026	06-05-2026
47	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/84/2026	BANK OF BARODA ALIYABADA BRANCH VS. BHUPATSANG BACHUBHA JADEJA	34778-H H VASAVADA	07-05-2026	06-05-2026
48	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/85/2026	BANK OF BARODA MOTI KHAVDI BRANCH THROUGH MANAGER AAKASH PRMODBHAI VANIYA VS. PRAVINSINH SURAJI JADEJA	44468-J H ANADKAT	08-05-2026	06-05-2026
49	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/86/2026	BANK OF BARODA MOTI KHAVDI BRANCH THROUGH MANAGER AAKASH PRMODBHAI VANIYA VS. MULUBHAI DEVRAJBHAI ASVAR	44468-J H ANADKAT	08-05-2026	06-05-2026
50	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/87/2026	BANK OF BARODA DIGVIJAY PLOT BRANCH THROUGH MANAGER KUMAR UDIT VS. BADRI FLOUR AND MASALA MILL PROPRIETOR TAHERBHAI SABBIR BHAI BHARMAL	44468-J H ANADKAT	08-05-2026	06-05-2026
51	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/88/2026	BANK OF BARODA MOTI KHAVDI BRANCH THROUGH MANAGER AAKASH PRMODBHAI VANIYA VS. VIMAL HEMATBHAI NAKUM	44468-J H ANADKAT	08-05-2026	06-05-2026
52	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/10/2026	UNION BANK OF INDIA VS. M/S N.V. MOTORS	46240-M M GOHEL	06-05-2026	05-05-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
53	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/1/2026	BANK OF BARODA CHIEF MANAGER MR.PIYUSH JAISHWAL VS. SHAMBHUBHAI BHIKHABHAI SODHA	46240-M M GOHEL	05-05-2026	03-05-2026
54	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/2/2026	BANK OF BARODA CHIEF MANAGER PIYUSH JAISHWAL VS. RATILAL MELABHAI GOHEL	46240-M M GOHEL	05-05-2026	03-05-2026
55	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/23/2026	BANK OF BARODA THRO. CHIEF MANAGER TAPAS RANJAN ROUT VS. SURESH PANCHABHAI BORICHA	64749-R N SONEJA	06-05-2026	05-05-2026
56	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/24/2026	KARNATAKA BANK LTD THRO. SIDDHARTH ISHWARDAS FULE VS. DHANIBEN W/O KARSHANBHAI RABARI	57893-V L KANAN	07-05-2026	06-05-2026
57	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/25/2026	JAI BHAWANI SHIPPING AND LOGISTICS THRO. MOHAN TRIKAM RATHOD VS. MOON ROCK AND SURFACES PVT LTD	89565-V O SHARMA	07-05-2026	07-05-2026
58	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/26/2026	CHOICE TRADING INDIA THRO. SAHIL HARISHBHAI CHATURANI VS. VAZIR POLYMERS PRO. ROHAN RAJIV SABNANI	103675-P N MANGLIYA	08-05-2026	07-05-2026
59	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/27/2026	BANK OF BARODA THRO. TAPAS RANJAN ROUT VS. SUDHIR SINGH MANOHARSINGH SISODIYA	64749-R N SONEJA	08-05-2026	08-05-2026
60	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/6/2026	UCO BANK THROUGH ITS AUTHORISED OFFICER RIMABAHEN DESAI VS. MESARS ASHAPURA TRADERS	91579-S C HADIYA	01-05-2026	01-05-2026
61	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/7/2026	UCO BANK THROUGH ITS AUTHORISED OFFICER RIMABAHEN DESAI VS. VINOD PARIK	91579-S C HADIYA	01-05-2026	01-05-2026
62	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/8/2026	UCO BANK THROUGH ITS AUTHORISED OFFICER RIMABAHEN DESAI VS. ANKIT VINOD PARIK	91579-S C HADIYA	01-05-2026	01-05-2026
63	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/9/2026	UCO BANK THROUGH ITS AUTHORISED OFFICER RIMABAHEN DESAI VS. SHILA ANKIT VINOD PARIK	91579-S C HADIYA	01-05-2026	01-05-2026
64	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/10/2026	UCO BANK THROUGH ITS AUTHORISED OFFICER RIMABAHEN DESAI VS. SHILA VINOD PARIK	0-	01-05-2026	01-05-2026
65	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/125/2026	STATE BANK OF INDIA VS. RAMABEN SHASHIKANT HARSORA	52970-D D ANDHARIA	05-05-2026	05-05-2026
66	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/134/2026	SHOBHANABEN BHARATKUMAR JANI VS. MEET SURESHBHAI BHAYANI	68700-B J KHANT	07-05-2026	07-05-2026
67	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/124/2026	STATE BANK OF INDIA VS. MUKESHBHAI GOVINDBHAI CHANDEGRA	52970-D D ANDHARIA	05-05-2026	05-05-2026
68	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/123/2026	STATE BANK OF INDIA VS. TEJAS HITESHBHAI RAVAL	52970-D D ANDHARIA	05-05-2026	05-05-2026
69	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/9/2026	BANK OF BARODA VS. BHUMIKABEN PANKILBHAI KANANI	16123-A R MEHTA	02-05-2026	01-05-2026
70	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/10/2026	SONALBEN VALJIBHAI SHELDIYA VS. BANK OF BARODA	83323-K R LATHIYA	05-05-2026	03-05-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
71	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/11/2026	OYSAR INJATALI KHAN VS. ADITYA DEVELOPERS	18765-A I GANDHI	08-05-2026	08-05-2026
72	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/495/2026	Bank of Baroda VS. GIRISHBHAI AMRATBHAI PATEL	66018-M B CHUNAWALA	08-05-2026	07-05-2026
73	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/515/2026	UNION BANK OF INDIA VS. MS SHREE LABH CREATION	66018-M B CHUNAWALA	08-05-2026	08-05-2026
74	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/518/2026	Bank of Baroda VS. JAYESHBHAI KHARODIA	66018-M B CHUNAWALA	08-05-2026	07-05-2026
75	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/481/2026	STATE BANK OF INDIA VS. SHAILESHBHAI NAGINBHAI PARMAR	16123-A R MEHTA	06-05-2026	04-05-2026
76	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/489/2026	RAJKUMAR SINGH AUTHO PER OF MS GRIMTECH PROJECTS I PVT LTD VS. MS SARRS CONSTRUCTION	60352-J P ICECREAMWALA	07-05-2026	06-05-2026
77	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/493/2026	Bank of Baroda VS. SOLANKI KAMLESHBHAI BABUBHAI	66018-M B CHUNAWALA	08-05-2026	07-05-2026
78	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/451/2026	STATE BANK OF INDIA VS. SACHIN TUKARAM KANOJE	38314-F M SONI	02-05-2026	01-05-2026
79	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/445/2026	STATE BANK OF INDIA VS. MANISHGIRI BHAGVANGIRI GAUSWAMI	38314-F M SONI	02-05-2026	01-05-2026
80	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/474/2026	BANK OF MAHARASHTRA VS. DHARMESH BHANUBHAI BHIMANI PROP OF M/S BUY VESTURE	43615-J S SUKHARAMWALA	05-05-2026	04-05-2026
81	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/509/2026	SURENDRA OMPRAKASH NARANG POA OF S K TEXTILES VS. SIDDHARTH MEHRA PROP OF SUMAN FASHIONS	92008-S M GUPTA	08-05-2026	08-05-2026
82	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/471/2026	ASHWIN GHANSHYAMBHAI KAPADIYA PROP OF RIDDHI CREATION VS. SURYA TRADING CO	43700-B D CHALIWALA	04-05-2026	01-05-2026
83	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/448/2026	STATE BANK OF INDIA VS. HAMIDANI IMRAN FAROOQ	38314-F M SONI	02-05-2026	01-05-2026
84	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/519/2026	JAYESH KUMAR ARJANBHAI VAGHANI AUTHO OF WALL EMPIRE PVT LTD VS. RESHMA BANO INAMUL HAK OWNER OF INSPIRE DESIGN	61973-J D TALAVIYA	08-05-2026	08-05-2026
85	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/464/2026	UNION BANK OF INDIA VS. MS SHREEJI HAMD WORK A SOLE PROP FIRM OF GITABEN PRAVINBHAI POSIYA	65782-D B PONIAWALA	04-05-2026	03-05-2026
86	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/510/2026	SURENDRA OMPRAKASH NARANG POA OF URMILA FASHION VS. SIDDHARTH MEHRA PROP OF SUMAN FASHIONS	92008-S M GUPTA	08-05-2026	08-05-2026
87	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/486/2026	JAYRAMBHAI RAMABHAI DESAI VS. KETAN MOHANLAL PARMAR	76765-M R TAILOR	07-05-2026	07-05-2026
88	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/478/2026	STATE BANK OF INDIA VS. SAVITABEN SUMANBHAI PATEL	16123-A R MEHTA	06-05-2026	04-05-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
89	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/502/2026	STATE BANK OF INDIA VS. AJAYBHAI PRAFULBHAI GAMIT	16123-A R MEHTA	08-05-2026	07-05-2026
90	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/450/2026	STATE BANK OF INDIA VS. JAYMINCHUDASAMA	38314-F M SONI	02-05-2026	01-05-2026
91	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/449/2026	STATE BANK OF INDIA VS. JYOTSANABEN ARVINDBHAI SOLANKI	38314-F M SONI	02-05-2026	01-05-2026
92	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/491/2026	Bank of Baroda VS. SHITAL KABANBHAI MANDORIYA	66018-M B CHUNAWALA	08-05-2026	07-05-2026
93	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/514/2026	JENISH NARESHKUMAR GHEEWALA PART OF GHEEWALA TRADE VS. JAI GANESH FABRICS AND TEXTILES PRIVATE LIMITED	83721-S S TIWARI	08-05-2026	06-05-2026
94	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/465/2026	UNION BANK OF INDIA VS. MS JAMABHAI GAMESHBHAI RABARI A SOLE PROP FIRM OF JAMABHAI GAMESHBHAI RABARI	65782-D B PONIAWALA	04-05-2026	03-05-2026
95	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/482/2026	STATE BANK OF INDIA VS. SAVITABEN MANGALBHAI SOLANKI	16123-A R MEHTA	06-05-2026	04-05-2026
96	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/458/2026	STATE BANK OF INDIA VS. RAKESH NARESHBHAI PAWAR	38314-F M SONI	02-05-2026	01-05-2026
97	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/499/2026	SANAJYBHAI DAMJIBHAI MENPARA PARTNER OF SWASTIK SYNTHETICS VS. L AMRUTLAL GONAWALA AND SONS	70128-J A PATEL	08-05-2026	07-05-2026
98	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/480/2026	STATE BANK OF INDIA VS. BHARATBHAI SURESHBHAI PATEL	16123-A R MEHTA	06-05-2026	03-05-2026
99	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/494/2026	Bank of Baroda VS. BHAVNABEN GIRISHBHAI PATEL	66018-M B CHUNAWALA	08-05-2026	07-05-2026
100	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/483/2026	STATE BANK OF INDIA VS. BHIKHUBHAI AMBALAL SOLANKI	16123-A R MEHTA	06-05-2026	04-05-2026
101	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/454/2026	Bank of Baroda VS. BHARATIBEN BABUBHAI SARADHARA	66018-M B CHUNAWALA	02-05-2026	01-05-2026
102	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/452/2026	STATE BANK OF INDIA VS. PARVATIBEN RANJITBHAI SOLANKI	38314-F M SONI	02-05-2026	01-05-2026
103	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/479/2026	STATE BANK OF INDIA VS. DINESHBHAI MALJIBHAI GOHIL	16123-A R MEHTA	06-05-2026	04-05-2026
104	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/466/2026	UNION BANK OF INDIA VS. M/S ARAV FASHION	65782-D B PONIAWALA	04-05-2026	03-05-2026
105	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/444/2026	STATE BANK OF INDIA VS. THENPALANI A	38314-F M SONI	02-05-2026	01-05-2026
106	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/512/2026	AKSHAY JAYPRAKASH BHANDARI PARTNER OF MANTRAA FABRICS VS. FASHION FAB	83721-S S TIWARI	08-05-2026	07-05-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
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107	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/477/2026	MITUL SEVANTILAL PATEL PARTNER OF UMIYA TXTILE VS. MEET SURESHKUMAR JAIN PROP OF GIRNAR TEXTILE	91205-P D GUPTA	05-05-2026	05-05-2026
108	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/501/2026	STATE BANK OF INDIA VS. CHIRAG BHARATBHAI SAILOR	16123-A R MEHTA	08-05-2026	07-05-2026
109	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/501/2026	STATE BANK OF INDIA VS. CHIRAG BHARATBHAI SAILOR	16123-A R MEHTA	08-05-2026	08-05-2026
110	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/453/2026	STATE BANK OF INDIA VS. AMITKUMAR JENTIBHAI GAJERA	38314-F M SONI	02-05-2026	01-05-2026
111	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/508/2026	AKSHAY JAYPRAKASH BHANDARI PARTNER OF MANTRAA FABRICS VS. SHREE SHYAM TEXTILE	83721-S S TIWARI	08-05-2026	07-05-2026
112	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/470/2026	UNION BANK OF INDIA VS. M/S KHUSHBOO CREATION	65782-D B PONIAWALA	04-05-2026	03-05-2026
113	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/497/2026	STATE BANK OF INDIA VS. M/S SUMAN PRINTS	58001-N D BUNDELA	08-05-2026	07-05-2026
114	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/500/2026	STATE BANK OF INDIA VS. VALIBEN AMRUTBHAI JOGADIYA	16123-A R MEHTA	08-05-2026	07-05-2026
115	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/468/2026	UNION BANK OF INDIA VS. M/S H D CREATION	65782-D B PONIAWALA	04-05-2026	03-05-2026
116	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/488/2026	KETAN CHANDMAL SIROHIYA PROP OF SAIYAM SAREE VS. SHANKAR CREATIONS	83721-S S TIWARI	07-05-2026	05-05-2026
117	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/447/2026	STATE BANK OF INDIA VS. ANKITBHAI MANUBHAI PATEL	38314-F M SONI	02-05-2026	01-05-2026
118	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/457/2026	Bank of Baroda VS. MORE PRASHANT DATTATRAY	66018-M B CHUNAWALA	02-05-2026	01-05-2026
119	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/484/2026	HIREN R KANSARA AUTHO SIGN OF RELIANCE PROJECTS AND PROPERTY MANAGEMENT SERVICES LTD VS. MS R S H R TEAM SOLUTION PVT LTD	18558-D V DAVE	06-05-2026	03-05-2026
120	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/498/2026	PINTUBHAI JIVRAJBHAI MENPARA PART OF VAIDEHI TEXO FAB VS. L AMRUTLAL GONAWALA AND SONS	70128-J A PATEL	08-05-2026	07-05-2026
121	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/476/2026	GANESHRAM TIKAMRAM CHAUDHRI PROP OF VEERPRIYA CREATION VS. SAI ASHISH IMPEX	90316-R D SOLANKI	05-05-2026	05-05-2026
122	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/469/2026	UNION BANK OF INDIA VS. M/S LAXMI CREATION	65782-D B PONIAWALA	04-05-2026	03-05-2026
123	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/487/2026	STATE BANK OF INDIA VS. MS DEVPRIYA SAREES	59912-B S VYAS	07-05-2026	06-05-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
124	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/506/2026	SURENDRA OMPRAKASH NARANG POA OF LAXMI TEXTILES VS. SIDDHARTH MEHRA PROP OF SUMAN FASHIONS	92008-S M GUPTA	08-05-2026	08-05-2026
125	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/517/2026	UNION BANK OF INDIA VS. MS ROHITBHAI BADIYABHAI PARMAR	66018-M B CHUNAWALA	08-05-2026	08-05-2026
126	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/511/2026	SURENDRA OMPRAKASH NARANG PROP OF GURUNANAK TEXTILES VS. SIDDHARTH MEHRA PROP OF SUMAN FASHIONS	92008-S M GUPTA	08-05-2026	08-05-2026
127	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/455/2026	Bank of Baroda VS. MAISURIYA UMESHBHAI MANGUBHAI	66018-M B CHUNAWALA	02-05-2026	01-05-2026
128	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/456/2026	Bank of Baroda VS. ABHISHEK BHAJIYAWALA	66018-M B CHUNAWALA	02-05-2026	01-05-2026
129	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/446/2026	STATE BANK OF INDIA VS. DHARMESH GHANSHYAMBHAI GONDALIYA	38314-F M SONI	02-05-2026	01-05-2026
130	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/513/2026	AKASH RAMESHBHAI PATEL AUTHO OF VIKASH INDUSTRIES VS. DIPAK DHANAJI VADHAN PROP OF VADHAN ENTERPRISE	52389-M T BANDHANIYA	08-05-2026	08-05-2026
131	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/490/2026	RAJKUMAR SINGH AUTHO OF M/S GRIMTECH PROJECTS (I) PVT LTD VS. OM INFRAONE	60352-J P ICECREAMWALA	07-05-2026	05-05-2026
132	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/461/2026	CHIRAGBHAI NARESHBHAI GOLKIYA PROP OF VIVANSH FAB VS. KIRTIKUMAR JUHARMALJI JAIN PROP OF VEER INTERNATIONAL	56020-R K JIVANI	04-05-2026	02-05-2026
133	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/520/2026	VIKAS KISHORILAL JALAN POA OF R KISHORILAL VS. DILIPKUMAR RAJENDRA SAW PARTNER OF MS TIRUPATI TEXTILE	54444-A H TRIPATHI	21-05-2026	19-05-2026
134	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/463/2026	UNION BANK OF INDIA VS. MS GURUKRUPA CREATION A SOLE PROP FIRM OF SAGARKUMAR RAMESHBHAI BORAD	65782-D B PONIAWALA	04-05-2026	03-05-2026
135	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/462/2026	UNION BANK OF INDIA VS. MS VIRAL MANJIBHAI KANANI ASOLE PROP FIRM OF VIRAL MANJIBHAI KANANI	65782-D B PONIAWALA	04-05-2026	03-05-2026
136	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/496/2026	Bank of Baroda VS. RAVINDRA GAWAI	66018-M B CHUNAWALA	08-05-2026	07-05-2026
137	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/489/2026	RAJKUMAR SINGH AUTHO PER OF MS GRIMTECH PROJECTS I PVT LTD VS. MS SARRS CONSTRUCTION	60352-J P ICECREAMWALA	07-05-2026	06-05-2026
138	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/443/2026	INDIAN BANK VS. NARESH BHARTBHAI HADIYA	50143-D H MEVAWALA	01-05-2026	01-05-2026
139	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/492/2026	Bank of Baroda VS. PRABHAVATI SHANTILAL PATEL	66018-M B CHUNAWALA	08-05-2026	07-05-2026
140	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/507/2026	SURENDRA OMPRAKASH NARANG POA OF KANIKA FASHION VS. SIDDHARTH MEHRA PROP OF SUMAN FASHIONS	92008-S M GUPTA	08-05-2026	08-05-2026
141	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/467/2026	UNION BANK OF INDIA VS. M/S MARKHAM ENTERPRISE	65782-D B PONIAWALA	04-05-2026	03-05-2026

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142	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/20/2026	DHARMESHBHAI JASHUBHAI DOBARIYA PARTNER OF MAHDEV JARI VS. UJJWAL VASTRA BIPANI LLP	70128-J A PATEL	04-05-2026	04-05-2026
143	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/60/2026	ULTRA DENIM LIMITED AUTHORIZED REPRESENTATIVE OF SHAILESH G.PATEL VS. M/S. M S CLITHING	58135-H N PATEL	08-05-2026	08-05-2026
144	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/61/2026	ULTRA DENIM LIMITED AUTHORIZED REPRESENTATIVE OF SHAILESH G.PATEL VS. M/S.MERCURY APPARELS	58135-H N PATEL	08-05-2026	08-05-2026
145	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/62/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER ABHISHEK KUMAR RAI VS. MAHESH R. PAWAR	58141-A N PATEL	08-05-2026	08-05-2026
146	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/63/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER ABHISHEK KUMAR RAI VS. TEJ PRAKASH SINGH	58141-A N PATEL	08-05-2026	08-05-2026
147	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/64/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER ABHISHEK KUMAR RAI VS. TARUN TULSIBHAI GOLAKIYA	58141-A N PATEL	08-05-2026	08-05-2026
148	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/65/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER ABHISHEK KUMAR RAI VS. ARTI ARUN SONWANE	58141-A N PATEL	08-05-2026	08-05-2026
149	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/66/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER ABHISHEK KUMAR RAI VS. BHUPENDRAKUMAR J DHOLAKIYA	58141-A N PATEL	08-05-2026	08-05-2026
150	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/67/2026	BANK OF BARODA AUTHORIZED BRANCH MANAGER ABHISHEK KUMAR RAI VS. VARSHABEN CHANDRAKANTBHAI VAGHELA	58141-A N PATEL	08-05-2026	06-05-2026
151	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/68/2026	STATE BANK OF INDIA AUTHORIZED BRANCH MANAGER BHARATKUMAR BHESANIYA VS. CHETANBHAI RAJENDRABHAI PATEL	38314-F M SONI	08-05-2026	08-05-2026
152	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/69/2026	STATE BANK OF INDIA AUTHORIZED BRANCH MANAGER BHARATKUMAR BHESANIYA VS. KALPESH NIRANJANBHAI PANDYA	38314-F M SONI	08-05-2026	08-05-2026
153	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/70/2026	STATE BANK OF INDIA AUTHORIZED BRANCH MANAGER BHARATKUMAR BHESANIYA VS. NAYANABEN SURYADEVISINGH RAJPUT	38314-F M SONI	08-05-2026	08-05-2026
154	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/71/2026	STATE BANK OF INDIA AUTHORIZED BRANCH MANAGER BHARATKUMAR BHESANIYA VS. SIBARAM SUDARSAN GOUDA	38314-F M SONI	08-05-2026	08-05-2026
155	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/72/2026	STATE BANK OF INDIA AUTHORIZED BRANCH MANAGER BHARATKUMAR BHESANIYA VS. PAPPU RAWANI	38314-F M SONI	08-05-2026	08-05-2026
156	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/73/2026	STATE BANK OF INDIA AUTHORIZED BRANCH MANAGER BHARATKUMAR BHESANIYA VS. RANDHIR SAWAMI	38314-F M SONI	08-05-2026	08-05-2026
157	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/74/2026	STATE BANK OF INDIA AUTHORIZED BRANCH MANAGER BHARATKUMAR BHESANIYA VS. RAKESH HIRALAL DUBEY	38314-F M SONI	08-05-2026	08-05-2026
158	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/75/2026	STATE BANK OF INDIA AUTHORIZED BRANCH MANAGER BHARATKUMAR BHESANIYA VS. KAPASITI KANTA RAO DORA	38314-F M SONI	08-05-2026	08-05-2026
159	PRINCIPAL DISTRICT JUDGE	VADODARA	COMM APL/16/2026	VISHRUT COPORATION ITS PROPRIETOR PANKAJ PRAVINRAY JOSHI VS. ANNAPURNA TRAMBAKESHWAR MINING	40364-V J WAGHELA	02-05-2026	02-05-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
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160	PRINCIPAL DISTRICT JUDGE	VADODARA	COMM APL/18/2026	SHILCHAR TECHNOLOGIES LIMITED THROUGH MR. PRAJESH PUROHIT VS. STANDERD CHARTERED BANK	37164-N P SHAH	08-05-2026	07-05-2026
161	3rd ADDL DISTRICT JUDGE	VADODARA	COMM TMCS/5/2026	HASMUKHBHAI BHAGVANBHAI PATEL A SOLE PROPRIETOR OF UMA SALES AND H.M. GRUH UDHYOG VS. GULJAR IMRAN AHMED SHAIKH	51109-R.N.SHAH	21-05-2026	20-05-2026
162	3rd ADDL DISTRICT JUDGE	VADODARA	COMM TMCS/6/2026	LADLA JEWELLERS PVT.LTD.THROUGH ITS DIRECTOR SHRI MANISH MAHESH LADALA VS. SHRI RAJUBHAI LADLA PROPRIETOR LADLAS DHANRAJ JEWELLERS	18487-A V SUMANT	22-05-2026	08-05-2026
163	3rd ADDL DISTRICT JUDGE	VADODARA	COMM TMCS/7/2026	LADLA JEWELLERS PVT.LTD.THROUGH ITS DIRECTOR SHRI MANISH MAHESH LADALA VS. MR. DEEPAK LADLA PROPRIETOR LADLA -THE JEWELLERY SHOPPE	18487-A V SUMANT	22-05-2026	08-05-2026
164	3rd ADDL DISTRICT JUDGE	VADODARA	COMM TMCS/8/2026	LADLA JEWELLERS PVT.LTD.THROUGH ITS DIRECTOR SHRI MANISH MAHESH LADALA VS. NEW LADLA JEWELLERS THROUGH ITS PARTNER-SHRI GIRISH DENESH LADLA	18487-A V SUMANT	22-05-2026	08-05-2026
165	3rd ADDL DISTRICT JUDGE	VADODARA	COMM TMCS/9/2026	LADLA JEWELLERS PVT.LTD.THROUGH ITS DIRECTOR SHRI MANISH MAHESH LADALA VS. LADLA GOLD PVT.LTD.THROUGH ITS DIRECTOR MR. SHYAMSUNDAR CHETANDAS MEGHANI	18487-A V SUMANT	22-05-2026	08-05-2026
166	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/183/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. VRAJ GENERAL HOSPITAL PROP. CHUDASAMA RAVIKUMAR MENASIBHAI	44045-S R MENON	06-05-2026	05-05-2026
167	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/192/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. UMANG CREATION PROP. PATADIA AKSHAYKUMAR MUKESHBHAI	44045-S R MENON	07-05-2026	05-05-2026
168	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/179/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. SOLAR POWER INDUSTRIES PROP. REKHA PANDEY	44045-S R MENON	06-05-2026	05-05-2026
169	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/200/2026	BANK OF BARODA VS. VIJAY VINOD SOLANKI	81154-M D JOSHI	07-05-2026	06-05-2026
170	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/188/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. SHIV TRADERS PROP. NATHANI MANOJ RAMESHBHAI	44045-S R MENON	07-05-2026	02-05-2026
171	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/206/2026	UNION BANK OF INDIA VS. M/S. ALIA ENTERPRISES PROP. RUBINABANU SARDARAZ VOHARA	42836-S A TEREDESAI	08-05-2026	06-05-2026
172	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/205/2026	M/S. MG ELECTROMAX THROUGH ITS PARTNER YATEEN CHAUHAN VS. M/S. STANDARD PROFILE INDUSTRIES	112749-A H SHAH	08-05-2026	07-05-2026
173	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/203/2026	MURTHY HOSAD GURU AUTHORIZED REPRESENTATIVE OF BGM INDUSTRIAL SERVICES VS. RAHUL BHARAT KUMAR RAJGOR MANAGING DIRECTOR FIVES COMBUSTION SYSTEMS PVT.LTD.	99784-M M KAPADWALA	07-05-2026	05-05-2026
174	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/214/2026	NIRAJ UMAKANT KATWALA VS. NAYARA ENERGY LTD. FORMALLY KNOWN AS ESSAR OIL LIMITED	16435-V J SHIRKE	08-05-2026	05-05-2026
175	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/209/2026	BANK OF BARODA VS. M/S. FUNK BOYS PROPRIETORY CONCERN ITS PROPRIETOR DIPAK GOKLANI	81154-M D JOSHI	08-05-2026	07-05-2026
176	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/185/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. JAY NARAYAN CATERING PROP. CHAITALI PATEL	44045-S R MENON	07-05-2026	01-05-2026
177	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/187/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. SHREE UMIYA ENTERPRISE PROP. NISHA MITESHBHAI PATEL	44045-S R MENON	07-05-2026	02-05-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
178	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/175/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. KRISHNA PROVISION STORE PROP. MAHENDRABHAI NAYAKBHAI RATHVA	44045-S R MENON	06-05-2026	04-05-2026
179	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/181/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. SUPREME MOBILE PROP. SAMIULLAH AMIRULLAH KHATIB	44045-S R MENON	06-05-2026	05-05-2026
180	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/163/2026	UNION BANK OF INDIA VS. M/S. MARUTI ENTERPRISE PROPRIETOR DIPAK KAMLESHBHAI PATEL	42836-S A TEREDESAI	05-05-2026	05-05-2026
181	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/191/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. JAY SHREE GARMENTS PROP. SANJAY SURESHBHAI VASAVA	44045-S R MENON	07-05-2026	05-05-2026
182	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/165/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. PAYAL KATHYAWADI PROP. BHARDA DIXIT MALDEBHAI	44045-S R MENON	06-05-2026	02-05-2026
183	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/177/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. SONALBEN CHIRAGBHAI RAJPUT PROP. SONAL GARMENTS	44045-S R MENON	06-05-2026	04-05-2026
184	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/159/2026	NAIMESH MOTILAL KANOJIYA PROPRIETOR OF SHREE SOMNATH GLOBAL VS. ANAND DAGADU MISAR OWNER OF ANAND TRADERS.	40682-D M PARMAR	01-05-2026	01-05-2026
185	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/186/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. TRIVENI ELECTRIC AND HARDWARE PROP. BHERU LAL SUTHAR	44045-S R MENON	07-05-2026	02-05-2026
186	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/198/2026	UNION BANK OF INDIA VS. M/S. MARUTI ENTERPRISES PROP. SONALBEN PINTUBHAI CHAUDHARI	42836-S A TEREDESAI	07-05-2026	05-05-2026
187	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/216/2026	MAHI CRANE HIRING COMPANY VS. P.K. ENGINEERING	63453-P P TIWARI	08-05-2026	08-05-2026
188	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/189/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. VEDANT MARKETING PROP. HIRAL A. PATEL	44045-S R MENON	07-05-2026	02-05-2026
189	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/204/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER BIKASH KUMAR BHALOTIYA VS. M/S. SWISS MISS COLLECTION VINOD JAMANADAS SARAYA	74328-A B PANCHAL	07-05-2026	02-05-2026
190	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/166/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER BIKASH KUMAR BHALOTIYA VS. M/S. H.K. ENTERPRISE PROPRIETOR SHREY SHAH	74328-A B PANCHAL	06-05-2026	02-05-2026
191	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/171/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. S.S. ELECTRICALS CO. THROUGH ITS PARTNERS	44045-S R MENON	06-05-2026	04-05-2026
192	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/173/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. SAI KRUPA SOUND SYSTEM PROP. KAMLESHBHAI MANILAL SOLANKI S/O. KAMLESHBHAI MANILAL SOLANKI	44045-S R MENON	06-05-2026	04-05-2026
193	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/201/2026	BANK OF BARODA VS. MOHAMMADRASHID ISHKENABI PATHAN	81154-M D JOSHI	07-05-2026	06-05-2026
194	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/167/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. SHIV FASHION PROP. SHIV KUMAR JOSHI	44045-S R MENON	06-05-2026	01-05-2026
195	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/197/2026	UNION BANK OF INDIA VS. M/S. VANSI ENTERPRISE PROP. ASHWIN SURENDRA SHARMA	42836-S A TEREDESAI	07-05-2026	05-05-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
196	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/199/2026	UNION BANK OF INDIA VS. M/S. MARUTI ENTERPRISES PROP. SONALBEN PINTUBHAI CHAUDHARI	42836-S A TEREDESAI	07-05-2026	05-05-2026
197	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/169/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. NILKANTH PATHOLOGY LABORATORY PRO. JALIHAI PRATIMABEN GHANSHYAMBHAI	44045-S R MENON	06-05-2026	04-05-2026
198	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/211/2026	M/S. AALIDHARA PHARMACHEM PVT.LTD. VS. SIGNA MEDI SOLUTION PVT.LTD.	66126-V H ZALA	08-05-2026	08-05-2026
199	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/207/2026	UNION BANK OF INDIA VS. M/S. KIYANSH FOOD AND EVENT MANAGEMENT SERVICES PROP. SWETA DIPAKBHAI PARWANI	42836-S A TEREDESAI	08-05-2026	06-05-2026
200	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/215/2026	NIRAJ UMAKANT KATWALA VS. SHAILENDRASINH GHANSHYAMSINH JHALA	16435-V J SHIRKE	08-05-2026	05-05-2026
201	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/164/2026	UNION BANK OF INDIA VS. M/S. JAYSHREE HOSIERY PROPRIETOR JAYSHREE AMITKUMAR PANCHAL	42836-S A TEREDESAI	05-05-2026	05-05-2026
202	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/208/2026	UNION BANK OF INDIA VS. M/S. AMI ENTERPRISE PROP. MAYANKKUMAR CHANDUBHAI PATEL	42836-S A TEREDESAI	08-05-2026	07-05-2026
203	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/182/2026	STATE BANK OF INDIA THROUGH ITS AUTHORISED OFFICER BIKASH KUMAR BHALOTIYA VS. M/S. SHREEJI SWEET AND FARSHAN MART PROPRIETOR HEMANT AGRAWAL LEGAL HEIR MEENU HEMANT AGRAWAL	74328-A B PANCHAL	06-05-2026	02-05-2026
204	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/202/2026	BANK OF BARODA VS. SARTHAK NEERESH MAHESHWARI	81154-M D JOSHI	07-05-2026	06-05-2026
205	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/190/2026	STATE BANK OF INDIA THROUGH ITS MANAGER / AUTHORIZED OFFICER NIRANJAN KUMAR VS. M/S. PEARL ENTERPRISE PROP. PUJA JIGNESH RAUT	44045-S R MENON	07-05-2026	01-05-2026
206	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/161/2026	DEEPAK PHENOLICS LTD. THROUGH AUTHORIZED KARTIK GRIRISHCHANDRA PATEL VS. BROSIS LAM PVT. LTD.	21789-M N TRIVEDI	04-05-2026	01-05-2026

Note :

Report is downloaded from DJDG portal on 06/05/2026 based on the data entered by concerned courts of the District Judiciary and available in the server at the time of generating the report.

Form – 3

List of cases in which Electronic Service of Process has taken place during the month of May-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Principal Senior Civil Court,Gandhinagar	GANDHINAGAR	COMM CS/47/2025	MESSRS KHODIYAR ELECTRONICS A PARTNERSHIP FIRM THROUGH ITS PARTNER PRAVINBHAI AMTHABHAI PATEL Vs MESSRS SHREE BALAJI INDUSTRIES	M B SUTHAR	12-11-2025	01-05-2026
2	Principal Senior Civil Court,Gandhinagar	GANDHINAGAR	COMM CS/6/2024	BRANCH MANAGER CANARA BANK Vs M/S MAHI PLY AND HARDWARE	B S SINGH	13-02-2024	01-05-2026
3	Principal Senior Civil Court,Gandhinagar	GANDHINAGAR	COMM CS/71/2021	M/S STATE STREET SYNTEL SERVICES PRIVATE LIMITED Vs M/S EFFECTIVE TELESERVICES PVT LTD	H R DESAI	17-07-2021	20-05-2026
4	MR. Y R AGARWAL. 8TH ADDL. SENIOR CIVIL JUDGE@ HQ	VADODARA	COMM. CS/247/2025	SKAI AIR CONTROL PVT LTD. V/S KRUTI POWER PROJECT PVT LTD	MR. B S PANCHOLI	14/10/2025	07/05/26

Note : This information is not generated from the CIS / NJDG, as the same is not maintained / available in the CIS. It has been downloaded from IRIS Portal as per the data updated by the respective District Court Establishments.

Form – 4

List of total no. of cases randomly allocated during the month of May-2026

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	P. I. Prajapati sir,	AHMEDABAD	City Civil court,Ahmedabad	19	comm. cma	1
2	SHRI H.G.PANDYA SIR,COURT NO.11	AHMEDABAD	City Civil court,Ahmedabad	11	COMM CMA	7
3	SHRI H.G.PANDYA SIR,COURT NO.11	AHMEDABAD	City Civil court,Ahmedabad	11	COMM CS	28
4	SHRI H.G.PANDYA SIR,COURT NO.11	AHMEDABAD	City Civil court,Ahmedabad	11	COMM EXE	4
5	SHRI H.G.PANDYA SIR,COURT NO.11	AHMEDABAD	City Civil court,Ahmedabad	11	COMM TM	3
6	10th Additional Sr. Civil Judge,Surat 9th Additional Sr. Civil Judge,Surat	SURAT	Mrs. M. Y. Swami Mr. Atmdeep Sharma	35	COMM SC - 26 COMM MISC - 3 COMM EX. - 1	30
7	7th Additional Sr. Civil Judge,Surat.	SURAT	Mr. M. V. Chauhan	15	COMM SC - 27 COMM MISC - 3	30
8	8th Additional District Judge,Surat	SURAT	Mr. A. N. Dave Mr. P. K. Khanchandani	3	COMM EX. - 13 COMM MISC - 1	14
9	Principal District Judge,Surat.	SURAT	Mr. R. A. Trivedi	1	COMM APPL. - 4 COMM MISC - 1	5
10	Principal Sr. Civil Judge,Kathor	SURAT	Ms. V. L. Pardeshi	3	COMM CS - 56	56
11	Principal Sr. Civil Judge,Olpad.	SURAT	Mrs. N. D. Sharma	2	COMM CS-2	2
12	Principal Sr. Civil Judge,Surat.	SURAT	Mr. N. G. Parmar,Mr. S. J. Panchal	1	COMM SC - 28 COMM EX. - 4	32
13	3RD ADDL. DISTRICT JUDGE @ HQ (CHARGE TAKEN 18/05/2026 BOH)	VADODARA	MR. C H SHAH	10	COMM. CMA	1
14	3RD ADDL. DISTRICT JUDGE @ HQ (CHARGE TAKEN 18/05/2026 BOH)	VADODARA	MR. C H SHAH	10	COMM. EXE. PETITION	1
15	3RD ADDL. DISTRICT JUDGE @ HQ (CHARGE TAKEN 18/05/2026 BOH)	VADODARA	MR. C H SHAH	10	COMM. TMSUIT	5
16	5TH ADDL. DISTRICT JUDGE @ DABHOI (DESIGNATION CHANGE 3RD ADJ TO 5TH ADJ)	VADODARA	MR. RAHUL SHARMA	1	COMM. EXE. PETITION	1

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
17	5TH ADDL. DISTRICT JUDGE @HQ (CHARGE LEFT 16/05/2026 AOH)	VADODARA	MRS. PRIYANKA AGARWAL	10	COMM. CMA	5
18	5TH ADDL. DISTRICT JUDGE @HQ (CHARGE LEFT 16/05/2026 AOH)	VADODARA	MRS. PRIYANKA AGARWAL	10	COMM. EXE. PETITION	2
19	8TH ADDL. SENIOR CIVIL JUDGE @ HQ (CHARGE LEFT 16/05/2026 AOH)	VADODARA	DR. R N KARNANI	33	COMM. SUIT	29
20	8TH ADDL. SENIOR CIVIL JUDGE @ HQ (DESIGNATION CHANGE 13TH SD TO 8TH SD)	VADODARA	MR. Y R AGARWAL	34	COMM. EXE. PETITON	1
21	8TH ADDL. SENIOR CIVIL JUDGE @ HQ (DESIGNATION CHANGE 13TH SD TO 8TH SD)	VADODARA	MR. Y R AGARWAL	34	COMM. SUIT	29
22	PRINCIPAL DISTRICT JUDGE	VADODARA	MR. V K PATHAK	1	COMM. APPEAL	3
23	PRINCIPAL SENIOR CIVIL JUDGE @ SAVLI	VADODARA	MR. M A SHEKH	2	COMM. SUIT	11
24	PRINCIPAL SENIOR CIVIL JUDG @ HQ	VADODARA	MR. J J BHATT	1	COMM. EXE. PETITION	2
25	PRINCIPAL SENIOR CIVIL JUDG @ HQ	VADODARA	MR. J J BHATT	1	COMM. SUIT	2

Note :

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Form – 5**List of cases in which Case Management Hearing was held during the month of May-2026**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	AHMEDABAD	COMM CS/01/2024	M/S SKH-Y TEC INDIA PVT.LTD Vs M/S AIROX NIGEN EQUIPMENT PVT LTD	M K SEJWANI	26-03-2024	08-05-2026
2	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	AHMEDABAD	COMM CS/01/2025	SHUBHAM INDUSTRIES PROPRIETOR OF HASHMUKHBHAI BHIKHABHAI PATEL Vs JAY AND COMPANY	Y G GHANCHI	10-06-2025	19-05-2026

Note :

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Form – 6

Contested commercial cases disposal during the month of May-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM CMA/179/2023	LALJI MANGALDAS POPAT Vs GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED	H N SHAH VS J H AHUJA	02/11/2023	No	13/05/2026	923	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 114,151,
2	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM CMA/185/2025	HCL SERVICES LIMITED NOW KARVY INNOTECH LIMITED Vs TATA CONSULTANCY SERVICES LIMITED	N K PARMAR VS G J DAVE	02/09/25	No	01/05/26	243	Contested	--	0	LIMITATION ACT,1963,5,
3	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM CMA/197/2025	THE UNION OF INDIA THROUGH EXECUTIVE ENGINEER Vs M/S KHURANA ENGINEERING LIMITED	V B SETH VS P V SHARMA	20/09/2025	No	01/05/26	223	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 09,R4,
4	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM CMA/219/2022	SHRI MAHESHCHANDRA PURUSHOTAMDAS PAWANI Vs GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED	H N SHAH VS J H AHUJA	22/11/2022	No	13/05/2026	1268	Contested	-	0	THE COMMERCIAL COURTS ACT,2015 2,6,CODE OF CIVIL PROCEDURE,1908 114,151,
5	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM CMA/5/2022	LAEK ANSAR KHAN Vs SHRIRAM TRANSPORT FINANCE COMPANY LIMITED	S.H.MUNJYASA RA VS S G MISHRA	06/01/2022	No	05/05/26	1581	Contested	-	0	ARBITRATION AND CONCILIATION ACT,1996 34,
6	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM CMA/71/2026	MARUTI CONSTRUCTION COMPANY THROUGH ITS PROP. DHIRAJLAL NAGJIBHAI GORASIA Vs LAXMI CONSTRUCTION COMPANY A PARTNERSHIP FIRM	B J PANCHAL VS N R MEHTA	08/04/26	No	05/05/26	11	Contested	-	0	THE COMMERCIAL COURTS ACT,2015 6,ARBITRATION AND CONCILIATION ACT,1996 29A(4)(5),
7	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM CMA/7/2022	JITEN PARIL NAYAK Vs SHRIRAM TRANSPORT FINANCE COMPANY LIMITED	S.H.MUNJYASA RA VS S G MISHRA	06/01/2022	No	05/05/2026	1581	Contested	-	0	ARBITRATION AND CONCILIATION ACT,1996 34,
8	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM CS/49/2021	CLARIS LIFE SCIENCE LIMITED Vs M/S. PHARSAFER ASSOCIATES LTD.	P.A.MEHD VS RETIRED	02/02/09	No	07/05/26	6362	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 2,THE COMMERCIAL COURTS ACT,2015 2,6
9	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM EX/1337/2021	NUTAN NAGRIK SAHAKARI BANK LIMITED Vs MITESH JAYPRAKASH THAKKAR	N.B.PATEL VS A.J.SHAH	25/06/2018	No	02/05/26	2873	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 O21,
10	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM EX/1355/2021	NUTAN NAGRIK SAHAKARI BANK LIMITED Vs MITESH JAYPRAKASH THAKKAR	N.B.PATEL VS A.J.SHAH	25/06/2018	No	02/05/2026	2873	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 O21,
11	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM EX/1583/2021	NUTAN NAGRIK SAHAKARI BANK LIMITED Vs MITESH JAYPRAKASH THAKKAR	N.B.PATEL VS A.J.SHAH	25/06/2018	No	02/05/2026	2873	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 O21,

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
12	SHRI H.G.PANDYA SIR	AHMEDABAD	COMM EX/1697/2021	NUTAN NAGRIK SAHAKARI BANK LIMITED Vs MITESH JAYPRAKASH THAKKAR	N.B.PATEL VS A.J.SHAH	25/06/2018	No	02/05/26	2873	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 O21,
13	Principal Senior Civil Court,Jamnagar	JAMNAGAR	COMM CS 121/2023	SAURASHTRA GRAMIN BANK Vs. SANJAYSINH RAMSANG KER etc.	K. R. KANJARIA D. C. RATHOD	12/12/23	No	07/05/26	877	Contested	07/05/26	0	CODE OF CIVIL PROCEDURE,1908 - 19
14	Principal Senior Civil Court,Jamnagar	JAMNAGAR	COMM CS 17/2023	PROPRIETOR OF M/S K. S. AND CO. SHRI SANKABHAI PRABHATBHAI DESAI VS. AJITSINH GOVUBHA CHUDASAMA	V. H. BAXI H. I. BHATT	01/09/15	No	04/05/26	3898	Contested	04/05/26	0	CODE OF CIVIL PROCEDURE,1908 - 19
15	Principal Senior Civil Court,Jamnagar	JAMNAGAR	COMM CS 29/2023	M/S PATEL CASTING AND ENGI WORKS PARTNER BHISMA RAJENDRABHAI PATEL Vs. M/S INDIA CONVEYERS PRIVATE LIMITED THRO DIRECTOR	H. M. BHATT D. T. MAMTORA	01/11/2018	No	04/05/2026	2741	Contested	04/05/2026	0	CODE OF CIVIL PROCEDURE,1908 - 19
16	Principal District Judge,Kachchh at Bhuj	KUTCH	Comm. MCA No. 1/2026	Shri KK Ganatra for the Appellant v/s VT Bhagchandani for the Respondent		17/05/2026	No	29/05/2026	22	Contested	29/05/2026	0	CPC u/s 43(1)(D)
17	Principal Sr. Civil Judge,Godhra	PANCHMAHAL	COMM CS/08/2024	REJESHBHAI CHINUBHAI MODI PRESIDENT OF GUJARAT RURAL DEVELOPMENT SOCIETY vs EXECUTIVE ENGINEER,PUBLIC HEALTH,MECHNICAL DEPARTMENT,GODHRA	Petitioner Advocate - S P MEHTA Respondent Advocate N M SONI	09/08/2024	No	16/05/2026	645	Contested	-	0	THE COMMERCIAL COURTS ACT,2015 Under Section(s)1,2
18	MR C V RANA PRINCIPAL SR CIVIL JUDGE RAJKOT	RAJKOT	COMM CS 3/2022	ELITE CORP COMPANY VS BHAGAVANJI MAVJIBHAI KAPADIYA	M G GONDALIYA VS G A MAKAD AN CHAUHAN	17/06/2022	Yes	07/05/26	1420	Contested	29/05/2026	22	SPECIFIC RELIEF ACT SEC 10
19	10th Additional District Judge, Surat	SURAT	COMM CMA/6/2026	VARUN RAMESH VASANI Vs M/S KAUTILYA CORPORATION	P V GANDHI VS K S PANDEY	2/27/26	No	05/29/26	91	Contested	0	0	ARBITRATION AND CONCILIATION ACT,1996-- 29(A),
20	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS 139/2020	SURYA EXIM LTD. AUTHORISED PERSON BINAL AGRAWAL Advocate- B.J.THAKKAR VS.SIDHHI VINAYAK DYING AND PRINTING MILLS P. LTD.+4	B.J.THAKKAR VS K.N.VALA	18-01-2014	Yes	06-05-2026	4491	Contested	0	0	CODE OF CIVIL PROCEDURE,1908 - 002
21	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS 267/2023	NEERAJ SINGH MANAGER OF SHREEJI PRINTS PVT. LTD. VS.PARIMAL VAKHARIA +1	U M KUNDAN VS R D CHAUHAN	31-03-2023	Yes	05-05-2026	1131	Contested	0	0	CODE OF CIVIL PROCEDURE,1908 - 002
22	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS 388/2022	RAJESHKUMAR RAMESH MITTAL PROP. OF AVNISH CREATION VS. SHAURAY INDUSTRIES PRIVATE LIMITED COMPANY +2	M C MEHTA VS S J KAPADIA	26-08-2022	Yes	04-05-2026	1347	Contested	0	0	CODE OF CIVIL PROCEDURE,1908 - 002
23	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS 40/2019	AVON COLD STORAGE PVT LTD. THROUGH ITS DIRECTOR SATISHKUMAR KALYANBHAI MAVANI VS.THE NEW INDIA ASSURANCE COMPANY LTD	R.V.SAKARIA VS V.P.NANAVATY	17-06-2019	Yes	07-05-2026	2516	Contested	0	0	CODE OF CIVIL PROCEDURE,1908 - 002

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
24	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS 499/2022	DIPAKKUMAR RAMNIKLAL SHAH PROP. OF HIRAL ENTERPRISE VS.BHARATI SELYULAR LIMITED (AIRTEL) COMPANY + 2	A J SHAH VS A J SHAH	21-09-2007 (OLD SUMM,SUIT NO. 19/2007)	Yes	05-05-2026	6801	Contested	0	0	CODE OF CIVIL PROCEDURE,1908 - 002
25	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS 591/2023	ANIL RAMESHWARLALRATHI POA OF S.S. CREATION Vs KOMAL FASHION	S S TIWARI VS H.S.PATEL	25-07-2023	Yes	06-05-2026	1016	Contested	0	0	CODE OF CIVIL PROCEDURE,1908 - 002
26	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS 68/2020	ANIL KANODIYA POA OF RENU RAYON VS. 1) KANODIYA TEXTURISERS 2) VIPUL GOPALKISHAN KANODIYA 3) KAPOIL GOPALKISHAN KANODIYA	N.L.AMBALIA VS M C GAJIWALA	31-01-2020	Yes	05-05-2026	2285	Contested	0	0	CODE OF CIVIL PROCEDURE,1908 - 002
27	10th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS 81/2022	JAYDEEPSINH HEMANTSINH DODIYA PROP OF AKHILAM VS. M D TEXTILES +1	S S TIWARI VS P. D. GUPPTA	31-03-2022	Yes	01.05.2026	1492	Contested	0	0	CODE OF CIVIL PROCEDURE,1908 - 002
28	7th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS 856/2021	PRAVINBHAI NARANBHAI MAHETA Vs DHIRUBHAI P. SOLANKI + 2	K K BANATWALA Vs H H JARIWALA	21.06.2021	Yes	15.05.2026	1789	Contested	0	0	CODE OF CIVIL PROCEDURE,1908 - 002
29	8th Additional District Judge, Surat	SURAT	COMM CMA/12/2023	BHARAT SANCHAR NIGAM LTD Vs PATEL ALTAH H PROP OF M/S PATEL ENTERPRISE	B S MISHRA Vs K M PATEL	06-05-2023	No	08-05-2026	1098	Contested	0	0	ARBITRATION AND CONCILIATION ACT,1996-34(2),
30	8th Additional District Judge, Surat	SURAT	COMM CMA/13/2023	BHARAT SANCHAR NIGAM LTD Vs PATEL ALTAH H PROP OF M/S PATEL ENTERPRISE	B S MISHRA Vs K M PATEL	06-05-2023	No	08-05-2026	1098	Contested	0	0	ARBITRATION AND CONCILIATION ACT,1996-34(2),
31	8th Additional District Judge, Surat	SURAT	COMM CMA/42/2025	LATE RASIKLAL CHANDULAL JARIWALA Vs THE GUJARAT INDUSTRIAL CO OP BANK LTD	P M KAGALWALA Vs G M PETIT	17-10-2025	No	13-05-2026	208	Contested	0	0	ARBITRATION AND CONCILIATION ACT,1996-34,
32	8th Additional District Judge, Surat	SURAT	COMM CMA/43/2025	ACHLABEN HARESHKUMAR JARIWALA PROP OF MS ANU TWISTERS Vs THE GUJARAT INDUSTRIAL CO OP BANK LTD	P M KAGALWALA Vs G M PETIT	17-10-2025	No	13-05-2026	208	Contested	0	0	ARBITRATION AND CONCILIATION ACT,1996-34,
33	8th Additional District Judge, Surat	SURAT	COMM CMA/44/2025	RASIKLAL JARIWALA PROP OF MS JAYSHREE TEXTILE Vs THE GUJARAT INDUSTRIAL CO OP BANK LTD	P M KAGALWALA Vs G M PETIT	17-10-2025	No	13-05-2026	208	Contested	0	0	ARBITRATION AND CONCILIATION ACT,1996-34,
34	8th Additional District Judge, Surat	SURAT	COMM CMA/45/2025	JAYSHRIBEN SUNILKUMAR LAKDAWALA PROP OF NEHA TEXTILE Vs THE GUJARAT INDUSTRIAL CO OP BANK LTD	P M KAGALWALA Vs G M PETIT	17-10-2025	No	13-05-2026	208	Contested	0	0	ARBITRATION AND CONCILIATION ACT,1996-34,
35	8th Additional District Judge, Surat	SURAT	COMM CMA/46/2025	SUDHIRBHAI RASIKLAL JARIWALA PROP OF MS SUDHIR TRADERS Vs THE GUJARAT INDUSTRIAL CO OP BANK LTD	P M KAGALWALA Vs G M PETIT	17-10-2025	No	13-05-2026	208	Contested	0	0	ARBITRATION AND CONCILIATION ACT,1996-34,

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
36	8th Additional District Judge, Surat	SURAT	COMM CMA/47/2025	INDIRABEN RASIKLAL JARIWALA PROP OF MS INDU TEXTILE Vs THE GUJARAT INDUSTRIAL CO OP BANK LTD	P M KAGALWALA Vs G M PETIT	17-10-2025	No	13-05-2026	208	Contested	0	0	ARBITRATION AND CONCILIATION ACT,1996--34,
37	8th Additional District Judge, Surat	SURAT	COMM CMA/48/2025	SMITABEN SUDHIRKUMAR JARIWALA PROP OF MS J R TEXTILE Vs THE GUJARAT INDUSTRIAL CO OP BANK LTD	P M KAGALWALA Vs G M PETIT	17-10-2025	No	13-05-2026	208	Contested	0	0	ARBITRATION AND CONCILIATION ACT,1996--34,
38	8th Additional District Judge, Surat	SURAT	COMM EX/814/2022	GAURERA SYNTHETICS PVT LTD Vs NIKESH VIJAYKUMAR JAIN PROP OF VARDHAMAN SILK MILLS	R G JAIN Vs J P ICECREAMWAL A	25-07-2022	No	01-05-2026	1376	Contested	0	0	CODE OF CIVIL PROCEDURE,1908--010,
39	Principal District Judge, Surat.	SURAT	COMM APL/9/2025	MOHAMMAD ALI AHMAD PROP OF MS S A TARPOLIN TRADERS Vs SANTOSH RAMAANUP SINGH PROP OF MS S A TARPOLIN TRADERS	H T KURANI Vs J M PATEL	15-04-2025	No	08-05-2026	293	Contested	0	0	THE COMMERCIAL COURTS ACT,2015--13,
40	Principal District Judge, Surat.	SURAT	COMM CMA/3/2026	SUKHNIDHI GEMS A PROPRIORSHIP CONSURN Vs GORDHANBHAI KESHUBHAI GAJIPARA PROP OF SOHAM INDUSTRIAL DIAMONDS	M S PATEL Vs D S CHAUHAN	29-01-2026	No	01-05-2026	92	Contested	0	0	LIMITATION ACT,1963--5,THE COMMERCIAL COURTS ACT,2015--13,
41	Principal District Judge, Surat.	SURAT	COMM CMA/4/2025	CHANDRIKABEN ASHOKBHAI JIYANI PROP OF SIDDHI TEXTILES Vs MAHESHBHAI GODIWALA DIRECTOR OF GUJARAT KIRAN POLYTEX LTD	J H TALIA Vs N L AMBALIA	07-02-2025	No	04-05-2026	451	Contested	0	0	LIMITATION ACT,1963--5,THE COMMERCIAL COURTS ACT,2015--13,
42	Principal Sr. Civil Judge, Surat.	SURAT	COMM CS 115/2022	TORRENT POWER CO. LTD Vs OIL AND NATURAL GAS CORPORATION	J S SUKHARAMWAL A Vs P.J.Parmar	28.08.2001	Yes	06.05.2026	9017	Contested	0	0	CODE OF CIVIL PROCEDURE,1908 - 002
43	DR. R N KARNANI,8TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. CS/208/2025	FORNAX INNOVATION AND RESEARCH FIRM V/S SUPERTHARM ENGINEERS PVT. LTD	MR. M P JADEJA	21-08-2025	No	08-05-2026	260	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 U/S. 9
44	DR. R N KARNANI,8TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. CS/239/2024	M/S PUSHPA HARDWARE AND METAL MART V/S A M ENGINEERING	MR. C B DOSHI	31-12-2024	No	08-05-2026	493	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 U/S. 9
45	DR. R N KARNANI,8TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM.CS/ 244/2025	M/S BANCO INDIA V/S ASKINS BIOFUELS PVT. LTD	MR. P J SHAH	09-10-2025	No	05-05-2026	208	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 U/S. 9
46	DR. R N KARNANI,8TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. CS/256/2025	M/S SHIVAN ENGINNERS V/S M/S ACCORD ELECTRO POWER PVT. LTD	MR. P M SHAH	16-10-2025	No	08-05-2026	204	Contested	-	0	CODE OF CIVIL PROCEDURE,1908 U/S. 9
47	MRS. PRIYANKA AGARWAL,5TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM.CMA/ 11/2026	VATSALA RENEWABLE ENERGY PVT. LTD V/S WAA SOLAR LIMITED	MR. V M PRADHAN	08-04-2026	Yes	05-05-2026	27	Contested	-	0	ARBITRATION AND CONCILIATION ACT 1996-29A(4)

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
48	MRS. PRIYANKA AGARWAL, 5TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. CMA/31/2023	VMC V/S M/S M V OMNI PROJECT LIMITED	MR. S S ACHARYA V/S MR. K S PATEL	24-07-2023	Yes	07-05-2026	1018	Contested	-	0	ARBITRATION AND CONCILIATION ACT 1996-34
49	MRS. PRIYANKA AGARWAL, 5TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. CS/27/2025	SBI V/S PREMA FURNITURE	MR. J B VARMA V/S MR. R G DWIVEDI	18-02-2025	Yes	05-05-2025	411	Contested	-	0	CODE OF CIVIL PROCEDURE, 1908 U/S.21
50	MRS. PRIYANKA AGARWAL, 5TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. EX/10/2025	GUJARAT INDUSTRIES POWER CO. LTD V/S THE ORIENTAL INSURANCE CO. LTD	MR. J B VARMA V/S MR. R G DWIVEDI	11-09-2025	Yes	07-05-2026	238	Contested	-	0	CODE OF CIVIL PROCEDURE, 1908 U/S. 21
51	MR. V K PATHAK, PRINCIPAL DISTRICT JUDGE	VADODARA	COMM. APPEAL/06/2025	NEMINATH TRADERS V/S SHIVSHAKTI TRADERS	MR. N M PARMAR V/S MR. M D CHAUHAN	11-04-2025	No	08-05-2026	392	Contested	-	0	APPEAL U/S 13 OF COMMERCIAL COURTS
52	MR. V K PATHAK, PRINCIPAL DISTRICT JUDGE	VADODARA	COMM.MCA/01/2025	KAMLA ELECTRICAL AND ENGINEERING CO. LTD V/s CHAMPION ENGINEERS	MR. M P KOHLI V/S MR. M K THAKKAR	29-08-2025	No	07-05-2026	251	Contested	-	0	ORDER U/S 43 (1) OF THE CODE OF CIVIL PROCEDURE 1908
53	Principal Senior Civil Judge, Umbergaon	VALSAD	Commercial Civil Suit No.14/2022	PETITIONER: MRS LAXMI R SINGH PROPRIETOR OF JYOTI ENGINEERING WORKS THROUGH HER POA MR MANOJKUMAR J BHAGAT RESPONDENT: LABHUBHAI JADAVBHAI GOTI PROPRIETOR OF S KUMAR INDUSTRIES	Petitioner Adv: H M PATEL Respondent Adv: D N SHAH	17/09/2022	No	07/05/2026	1327	Contested	07/05/26	1	u/s 37 of CPC

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Adjusted Summary of Commercial Cases during the month of May 2026 as per CIS

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
1	AHMEDABAD	2nd ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	0	1	0	1
2	AHMEDABAD	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	358	0	358	0
3	AHMEDABAD	3rd ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	1	0	1	0
4	AHMEDABAD	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	356	11	6	361
5	AHMEDABAD	4th ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	0	313	7	306
6	AHMEDABAD	4th ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	0	365	6	359
7	AHMEDABAD	5th ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	286	0	286	0
8	AHMEDABAD	5th ADDL DISTRICT JUDGE - DHOLKA	AHMEDABAD	0	2	0	2
9	AHMEDABAD	ADDL.DISTRICT & SESSIONS JUDGE - DHOLKA	AHMEDABAD	2	0	2	0
10	AHMEDABAD	JUDGE, CITY CIVIL COURT - AHMEDABAD	CITY CIVIL AND SESSIONS COURT-	2,460	93	157	2,396
11	AHMEDABAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	2	1	0	3
12	AHMEDABAD	PRINCIPAL JUDGE, CITY CIVIL COURT - AHMEDABAD	CITY CIVIL AND SESSIONS COURT-	1	0	1	0
13	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AHMEDABAD	AHMEDABAD	370	10	1	379
14	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHANDHUKA	AHMEDABAD	25	0	0	25
15	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHOLKA	AHMEDABAD	58	0	1	57
16	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SANAND	AHMEDABAD	93	0	0	93
17	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIRAMGAM	AHMEDABAD	2	0	0	2
18	AMRELI	ADDL. SR. CIVIL JUDGE & A.C.J.M. - SAVARKUNDLA	AMRELI	0	1	1	0
19	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AMRELI	AMRELI	7	0	1	6
20	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHARI	AMRELI	3	2	0	5
21	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJULA	AMRELI	5	0	1	4
22	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVARKUNDLA	AMRELI	5	0	1	4
23	ANAND	3rd ADDL DISTRICT JUDGE - KHAMBHAT	ANAND	0	3	0	3
24	ANAND	4th ADDL DISTRICT JUDGE - ANAND	ANAND	8	0	8	0
25	ANAND	5th ADDL DISTRICT JUDGE - ANAND	ANAND	0	9	0	9
26	ANAND	ADDL. DISTRICT JUDGE - KHAMBHAT	ANAND	3	0	3	0
27	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANAND	ANAND	163	15	2	176
28	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BORSAD	ANAND	3	1	0	4
29	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHAT	ANAND	47	5	0	52
30	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PETLAD	ANAND	12	0	0	12
31	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ARAVALLI @ MODASA	ARAVALLI @ MODASA	2	0	0	2
32	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BAYAD	ARAVALLI @ MODASA	1	0	0	1

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
33	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DANTA	BANASKANTHA	1	0	0	1
34	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DEESA	BANASKANTHA	11	0	0	11
35	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PALANPUR	BANASKANTHA	50	1	3	48
36	BHARUCH	4th ADDL DISTRICT JUDGE - ANKLESVAR	BHARUCH	23	0	23	0
37	BHARUCH	5th ADDL DISTRICT JUDGE - ANKLESVAR	BHARUCH	0	24	3	21
38	BHARUCH	5th ADDL DISTRICT JUDGE - BHARUCH	BHARUCH	13	0	13	0
39	BHARUCH	6th ADDL DISTRICT JUDGE - BHARUCH	BHARUCH	0	14	4	10
40	BHARUCH	PRINCIPAL DISTRICT JUDGE - BHARUCH	BHARUCH	6	0	0	6
41	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANKLESVAR	BHARUCH	155	3	2	156
42	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHARUCH	BHARUCH	47	0	0	47
43	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMBUSAR	BHARUCH	19	0	0	19
44	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHAGADIA	BHARUCH	22	2	0	24
45	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAGRA	BHARUCH	9	0	0	9
46	BHAVNAGAR	3rd ADDL DISTRICT JUDGE - BHAVNAGAR	BHAVNAGAR	5	0	5	0
47	BHAVNAGAR	4th ADDL DISTRICT JUDGE - BHAVNAGAR	BHAVNAGAR	0	5	0	5
48	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE - BHAVNAGAR	BHAVNAGAR	64	2	2	64
49	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MAHUVA	BHAVNAGAR	7	0	0	7
50	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHIHOR	BHAVNAGAR	2	0	0	2
51	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - TALAJA	BHAVNAGAR	36	1	0	37
52	BOTAD	PRINCIPAL SENIOR CIVIL JUDGE - BOTAD	BOTAD	0	1	0	1
53	Chhota Udepur	ADDL. DISTRICT JUDGE - BODELI	Chhota Udepur	1	0	0	1
54	Chhota Udepur	PRINCIPAL DISTRICT & SESSIONS JUDGE - CHHOTA UDEPUR	Chhota Udepur	3	0	0	3
55	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE - CHHOTA UDEPUR	Chhota Udepur	8	0	0	8
56	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BODELI	Chhota Udepur	82	5	0	87
57	DAHOD	3rd ADDL DISTRICT JUDGE - DAHOD	DAHOD	2	1	2	1
58	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DAHOD	DAHOD	68	37	0	105
59	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHALOD	DAHOD	2	0	0	2
60	DEVBHUMI DWARKA @	2nd ADDL DISTRICT JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @	5	0	0	5
61	DEVBHUMI DWARKA @	PRINCIPAL DISTRICT & SESSIONS JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @	7	0	0	7
62	DEVBHUMI DWARKA @	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DWARKA	DEVBHUMI DWARKA @	38	0	0	38
63	DEVBHUMI DWARKA @	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHALIYA	DEVBHUMI DWARKA @	53	3	1	55
64	GANDHINAGAR	3rd ADDL DISTRICT JUDGE - GANDHINAGAR	GANDHINAGAR	35	2	1	36
65	GANDHINAGAR	ADDL. DISTRICT & SESSIONS JUDGE - KALOL	GANDHINAGAR	5	0	0	5
66	GANDHINAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - GANDHINAGAR	GANDHINAGAR	8	0	0	8

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
67	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - GANDHINAGAR	GANDHINAGAR	266	0	2	264
68	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - KALOL	GANDHINAGAR	81	4	1	84
69	GIR SOMNATH @ VERAVAL	ADDL. DISTRICT JUDGE - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	1	0	0	1
70	GIR SOMNATH @ VERAVAL	PRINCIPAL DISTRICT JUDGE -	GIR SOMNATH @ VERAVAL	1	0	1	0
71	GIR SOMNATH @ VERAVAL	PRINCIPAL DISTRICT JUDGE - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	0	1	0	1
72	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	92	10	4	98
73	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KODINAR	GIR SOMNATH @ VERAVAL	2	0	0	2
74	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNA	GIR SOMNATH @ VERAVAL	39	0	1	38
75	JAMNAGAR	3rd ADDL DISTRICT JUDGE - JAMNAGAR	JAMNAGAR	9	0	4	5
76	JAMNAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - JAMNAGAR	JAMNAGAR	6	0	0	6
77	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMNAGAR	JAMNAGAR	229	29	8	250
78	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LALPUR	JAMNAGAR	6	1	0	7
79	JUNAGADH	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - MANGROL	JUNAGADH	0	1	0	1
80	JUNAGADH	4th ADDL. SR. CIVIL JUDGE & A.C.J.M. - MANGROL	JUNAGADH	1	0	1	0
81	JUNAGADH	6th ADDL DISTRICT JUDGE - JUNAGADH	JUNAGADH	6	0	0	6
82	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JUNAGADH	JUNAGADH	82	0	5	77
83	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KESHOD	JUNAGADH	21	0	5	16
84	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VANTHALI	JUNAGADH	9	0	1	8
85	KHEDA	2nd ADDL DISTRICT JUDGE - NADIAD	KHEDA	1	0	1	0
86	KHEDA	ADDL. DISTRICT JUDGE - NADIAD	KHEDA	0	1	0	1
87	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KAPADVANJ	KHEDA	9	0	0	9
88	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHEDA	KHEDA	8	2	1	9
89	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NADIAD	KHEDA	53	1	3	51
90	KUTCHH	3RD ADDL CIVIL JUDGE & JMFC - MUNDRA	KUTCHH	6	0	6	0
91	KUTCHH	7th ADDL DISTRICT JUDGE - BHUJ	KUTCHH	0	3	0	3
92	KUTCHH	8th ADDL DISTRICT JUDGE - BHUJ	KUTCHH	2	0	2	0
93	KUTCHH	8th ADDL DISTRICT JUDGE - GANDHIDHAM	KUTCHH	0	44	1	43
94	KUTCHH	9th ADDL DISTRICT JUDGE - GANDHIDHAM	KUTCHH	43	0	43	0
95	KUTCHH	PRINCIPAL DISTRICT JUDGE - BHUJ	KUTCHH	4	1	1	4
96	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE - BHUJ	KUTCHH	123	16	3	136
97	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANJAR	KUTCHH	52	1	0	53
98	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHACHAU	KUTCHH	72	29	0	101
99	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDHIDHAM	KUTCHH	427	6	2	431
100	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANDVI	KUTCHH	0	10	0	10

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
101	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MUNDRA	KUTCHH	48	1	1	48
102	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAKHATRAMA	KUTCHH	21	6	0	27
103	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NALIA	KUTCHH	17	3	0	20
104	MAHESANA	4th ADDL DISTRICT JUDGE - MAHESANA	MAHESANA	3	0	0	3
105	MAHESANA	PRINCIPAL DISTRICT JUDGE - MAHESANA	MAHESANA	8	0	0	8
106	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - KADI	MAHESANA	24	0	0	24
107	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - MAHESANA	MAHESANA	131	2	1	132
108	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHERALU	MAHESANA	42	0	0	42
109	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNJHA	MAHESANA	43	1	0	44
110	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIJAPUR	MAHESANA	3	3	1	5
111	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VISNAGAR	MAHESANA	11	0	0	11
112	MAHISAGAR AT LUNAVADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BALASINOR	MAHISAGAR AT LUNAVADA	3	0	1	2
113	MORBI	2nd ADDL DISTRICT JUDGE - MORBI	MORBI	31	0	31	0
114	MORBI	3rd ADDL DISTRICT JUDGE - MORBI	MORBI	0	31	0	31
115	MORBI	PRINCIPAL DISTRICT & SESSIONS JUDGE - MORBI	MORBI	2	0	0	2
116	MORBI	PRINCIPAL SENIOR CIVIL JUDGE - MORBI	MORBI	391	10	0	401
117	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALVAD	MORBI	1	0	0	1
118	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - WANKANER	MORBI	53	0	2	51
119	NARMADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJPIPLA	NARMADA	16	0	0	16
120	NAVSARI	2nd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	1	7	0	8
121	NAVSARI	3rd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	7	0	6	1
122	NAVSARI	PRINCIPAL DISTRICT & SESSIONS JUDGE - NAVSARI	NAVSARI	4	0	1	3
123	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - CHIKHLI	NAVSARI	5	0	0	5
124	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDEVI	NAVSARI	25	1	1	25
125	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAVSARI	NAVSARI	45	6	0	51
126	PANCHMAHAL	PRINCIPAL DISTRICT & SESSIONS JUDGE - GODHRA	PANCHMAHAL	2	0	0	2
127	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE - GODHRA	PANCHMAHAL	0	60	1	59
128	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GODHRA	PANCHMAHAL	60	0	60	0
129	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALOL	PANCHMAHAL	14	0	0	14
130	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KALOL	PANCHMAHAL	6	0	0	6
131	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHEHERA	PANCHMAHAL	7	0	0	7
132	PATAN	3rd ADDL DISTRICT JUDGE - PATAN	PATAN	2	0	0	2
133	PATAN	ADDL. DISTRICT JUDGE - RADHANPUR	PATAN	1	0	0	1
134	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - PATAN	PATAN	19	0	1	18

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
135	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - RADHANPUR	PATAN	4	0	0	4
136	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - SIDHPUR	PATAN	14	0	0	14
137	PATAN	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAMI	PATAN	4	0	0	4
138	PORBANDAR	ADDL.DISTRICT & SESSIONS JUDGE - PORBANDAR	PORBANDAR	5	3	0	8
139	PORBANDAR	PRINCIPAL SENIOR CIVIL JUDGE - PORBANDAR	PORBANDAR	3	0	0	3
140	RAJKOT	10th ADDL DISTRICT JUDGE - DHORAJI	RAJKOT	0	1	0	1
141	RAJKOT	10th ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	99	0	99	0
142	RAJKOT	13th ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	0	106	0	106
143	RAJKOT	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	100	0	100	0
144	RAJKOT	3rd ADDL DISTRICT JUDGE - GONDAL	RAJKOT	22	0	22	0
145	RAJKOT	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	0	107	8	99
146	RAJKOT	5th ADDL DISTRICT JUDGE - RAJKOT	RAJKOT	297	0	297	0
147	RAJKOT	6th ADDL DISTRICT JUDGE - DHORAJI	RAJKOT	1	0	1	0
148	RAJKOT	6th ADDL DISTRICT JUDGE - JETPUR	RAJKOT	5	0	5	0
149	RAJKOT	6th ADDL DISTRICT JUDGE - RAJKOT	RAJKOT	0	305	44	261
150	RAJKOT	7th ADDL DISTRICT JUDGE - JETPUR	RAJKOT	0	5	3	2
151	RAJKOT	9th ADDL DISTRICT JUDGE - GONDAL	RAJKOT	0	22	0	22
152	RAJKOT	PRINCIPAL DISTRICT & SESSIONS JUDGE - RAJKOT	RAJKOT	2	1	0	3
153	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE - RAJKOT	RAJKOT	115	7	3	119
154	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHORAJI	RAJKOT	4	0	0	4
155	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GONDAL	RAJKOT	81	3	1	83
156	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JASDAN	RAJKOT	1	0	0	1
157	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JETPUR	RAJKOT	61	1	0	62
158	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HIMATNAGAR	SABARKANTHA	15	0	0	15
159	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - IDAR	SABARKANTHA	1	0	0	1
160	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHEDBRAHMA	SABARKANTHA	1	0	0	1
161	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PRANTIJ	SABARKANTHA	13	0	10	3
162	SURAT	10th ADDL DISTRICT JUDGE - SURAT	SURAT	0	504	1	503
163	SURAT	10th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	1,082	0	1,082	0
164	SURAT	11th ADDL DISTRICT JUDGE - SURAT	SURAT	0	44	44	0
165	SURAT	19th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	0	1,112	18	1,094
166	SURAT	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	992	0	992	0
167	SURAT	5th ADDL DISTRICT JUDGE - BARDOLI	SURAT	2	0	0	2
168	SURAT	7th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	0	1,022	15	1,007

Sr. No.	District	Designation	District/Unit	Opening	Institution *	Disposal*	Closing
169	SURAT	8th ADDL DISTRICT JUDGE - SURAT	SURAT	534	0	534	0
170	SURAT	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURAT	SURAT	59	5	4	60
171	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BARDOLI	SURAT	18	0	0	18
172	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KATHOR	SURAT	155	56	27	184
173	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANDVI	SURAT	4	0	0	4
174	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANGROL	SURAT	7	0	0	7
175	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - OLPAD	SURAT	36	2	3	35
176	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SURAT	SURAT	1,101	30	11	1,120
177	SURENDRANAGAR	5th ADDL DISTRICT JUDGE - SURENDRANAGAR	SURENDRANAGAR	0	5	1	4
178	SURENDRANAGAR	6th ADDL DISTRICT JUDGE - SURENDRANAGAR	SURENDRANAGAR	5	0	5	0
179	SURENDRANAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURENDRANAGAR	SURENDRANAGAR	3	0	0	3
180	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE - SURENDRANAGAR	SURENDRANAGAR	28	2	0	30
181	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHRANGADHRA	SURENDRANAGAR	3	0	0	3
182	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LIMBDI	SURENDRANAGAR	1	0	0	1
183	TAPI	PRINCIPAL SENIOR CIVIL JUDGE - VYARA	TAPI	17	0	0	17
184	VADODARA	10th ADDL DISTRICT JUDGE - SAVLI	VADODARA	0	2	0	2
185	VADODARA	13th ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	356	0	356	0
186	VADODARA	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	0	387	8	379
187	VADODARA	3rd ADDL DISTRICT JUDGE - VADODARA	VADODARA	0	139	8	131
188	VADODARA	5th ADDL DISTRICT JUDGE - DABHOI	VADODARA	0	1	0	1
189	VADODARA	5th ADDL DISTRICT JUDGE - VADODARA	VADODARA	125	0	125	0
190	VADODARA	8th ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	357	29	2	384
191	VADODARA	9th ADDL DISTRICT JUDGE - SAVLI	VADODARA	2	0	2	0
192	VADODARA	PRINCIPAL DISTRICT JUDGE - VADODARA	VADODARA	79	3	2	80
193	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE - VADODARA	VADODARA	279	4	8	275
194	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DABHOI	VADODARA	13	1	0	14
195	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KARJAN	VADODARA	9	0	0	9
196	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PADRA	VADODARA	33	0	0	33
197	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVLI	VADODARA	98	11	0	109
198	VALSAD	3rd ADDL DISTRICT JUDGE - VAPI	VALSAD	11	0	0	11
199	VALSAD	ADDL.DISTRICT & SESSIONS JUDGE - VALSAD	VALSAD	8	0	0	8
200	VALSAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - VALSAD	VALSAD	6	0	0	6
201	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UMBERGAON	VALSAD	27	4	1	30
202	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VALSAD	VALSAD	50	4	0	54

